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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.11.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 602/9/HDB/2019
NAME OF THE COMPANY	Renuka Advanced Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Anu Fastners Pvt Ltd
NAME OF THE RESPONDENT(S)	Renuka Advanced Systems Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C.V. Nagesimham	Adv	9492202233	Ranya
M. R. Sree Ranya			

Counsel for Respondent(s):

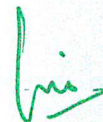
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tarun G. Reddy	Adv	9502036363	it
Uwais Sait	Adv	814207191	h

**ORDER**

Counsels representing both sides are present. Counsel for the Respondent prayed time for making submissions stating that senior counsel could not attend today as he is unwell. At his request, time is enlarged. Put up the matter on 05.12.2019.



**MEMBER TECHNICAL**



**MEMBER JUDICIAL**